

(b) how these plants were allowed to be commissioned without "no objection certificate" from Government in regard to prohibition of pollution of environment ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) All fertilizer, pharmaceutical and chemical plants in public sector have installed anti-pollution devices;

(b) Does not arise.

[English]

**Concentration of Para Military Forces of Bangla Desh on Muhuri River**

8475. PROF. RAMKRISHNA MORE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Bangladesh has built up heavy concentration of para-military forces on Muhuri river and there has been exchange of fire recently threatening to stall the work on the Indian side of the river; and

(b) if so, the details thereof and reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). Yes, Sir. There was intermittent firing by para-military forces of Bangladesh. Meetings between local BSF authorities and their counterparts in Bangladesh and between civil authorities on either side were held. Protest was lodged with Bangladesh authorities through diplomatic channels. The Border Security Force provided adequate protection to the workers engaged in construction of revetment on the Indian Side of Muhuri river. The work was completed on 20th April, 1986.

**Research Schemes in Homeopathic Medicine**

8476. SHRI HARI KRISHAN SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether any research schemes in the

field of Homeopathic medicine are being funded by his Ministry;

(b) if so, the number of Homeopaths associated with such research projects and their contribution towards Homeopathy so far;

(c) whether any report has also been submitted by them during the project period; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes Sir. A project entitled "To study the mechanism of action and influence of the amount of solvent on physical properties of molecules used in formulations having medicinal properties" was funded in the field of homeopathy by the Department of Science and Technology.

(b) One homeopath was associated with this project and he has contributed six papers in homeopathic journals as a result of this project.

(c) The project has been completed and the final report has been received.

(d) This report has shown that there are variations in biophysical properties of ultra dilutions of certain chemicals and suggests that it is not only the quantity of the drug which matters but its quality which acts as an electro-chemical force interacting with the biological system. Activities of certain enzymes and excitability of nerves have also been studied under the influence of homeopathic ultra dilutions upto 30th potency, in this project.

**Financial Allocation for Construction of New Capital of Assam**

8477. SHRI ATA-UR RAHMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the exact amount so far allocated for the purpose of permanent construction of the new capital of Assam; and

(b) whether any definite amount has been earmarked for the above purpose in 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The Central Government have agreed to provide financial assistance to the extent of Rs. 25 crores to the Government of Assam for the construction of their new permanent capital. This includes Rs. 5 crores for the construction of a temporary capital at Dispur. Out of this, an amount of Rs. 4.50 crores has been released to the State Government.

(b) Though no funds have been provided during the current year, yet the release of appropriate amount during 1986-87 could be considered, if a site for the permanent capital of Assam is selected and the State Government ask for funds.

#### Seizure of 'Charas' in Delhi

8478. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the exact quantity of narcotic drugs called 'Charas' seized from a group of smugglers busted in Delhi in March, 1986;

(b) the total value of the 'charas' thus seized both in Indian market and international market; and

(c) the disposal by Government of such a huge quantity of 'charas' as reported in the Press ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) 1026 Kg. 650 Gms,

(b) The total value in the Indian market of the charas seized is approximately Rs. 21 lakhs. In the international market this quantity of charas would fetch Rs. 5 crores.

(c) The disposal of such seizures is made as per order of the Court under section 452 Cr. P. C.

#### Raising of Resources by States to Meet Requirements of Seventh Plan

8479. SHRI V. TULSIRAM : Will the Minister of PLANNING pleased to state :

(a) whether it is a fact that States are lagging behind in raising the resources to meet the requirements of the Seventh Five Year Plan;

(b) if so, the names of States that are lagging behind and extent thereof;

(c) whether Government have cautioned these States not to repeat the situation of the Sixth Five Year Plan;

(d) whether the Union Government have also offered financial and other assistance to the States to cope with the targets fixed for the Seventh Plan; and

(e) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) and (b). A statement indicating the yield estimated from the additional resource mobilisation measures adopted by different States in 1985-86 along with the targets agreed to for the Annual Plan 1986-87, is given below. Since there are still four years of the Plan during which the States are expected to undertake fresh measures to raise resources, it is too early at this stage to assess whether any State would be lagging behind the resources required to be raised for the Seventh Plan.

(c) With a view to avoiding the experience of the Sixth Plan, it has been decided that the additional resource mobilisation effort for the Seventh Plan would be assessed net of deterioration so that no real shortfall in financing the Plan emerges as a consequence of likely utilisation of additional yields for meeting erosion in the resources estimated at the base level.

(d) and (e). No, Sir. Additional resources are required to be mobilised by the States through their own efforts without any financial and other assistance from the Centre.